

Lok Sabha on 26.2.92, the Institute of Mass Communication have been asked to conduct a comprehensive study about the impact of feature films in Hindi and other languages on the society.

Telephone Service in West Bengal

3405. SHRI AMAL DATTA:
SHRI JITENDRA NATH DAS:
DR. ASIM BALA:
SHRI SUBRATA
MUKHERJEE:
SHRI NIRMAL KANTI
CHATTERJEE:
SHRI HARADHAN ROY:
SHRI TARITBARAN TOPDAR:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the performance of telephone exchanges in Raniganj and Bashirhat Sub-Division, Jalpaiguri, Darjeeling, Nadia Districts and Asansol-Raniganj-Durgapur areas in West Bengal has deteriorated;

(b) if so, the details thereof in each case; and

(c) the steps Government propose to take to improve the proper functioning of the telephone exchanges there?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) to (c). Information is being collected and will be placed on the Table of the House.

Flight Safety

3406. SHRI V. SHREENIVASA
PRASAD:
SHRI M.V.
CHANDRASEKHARA
MURTHY:

Will the Minister of CIVIL AVIATION & TOURISM be pleased to state:

(a) whether attention of the Government has been drawn to the news-item captioned "IA Chief defends erring pilots" appeared in the Indian Express dated October 7, 1992;

(b) if so, the facts thereof; and

(c) the remedial steps proposed to be taken in this regard?

THE MINISTER OF CIVIL AVIATION & TOURISM (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) and (c). One pilot of Indian Airlines while operating (A-300 aircraft scheduled flight IC-404) from Bangalore to Delhi on 25.3.1992 landed back at Bangalore. During this flight certain lapses were reported on the part of the pilot. The matter was investigated by Director, Air Safety, Directorate General of Civil Aviation and it was found that the pilot had failed to follow the laid down standard procedure in regard "Call Outs." He was cautioned for this lapse. As regards the second case, the pilot in command of flight (1C-404) had landed Airbus aircraft when the visibility was below the specified minima. An investigation was conducted by Director General of Civil Aviation and the pilot was warned by Indian Airlines. In both cases there was neither damage to the aircraft nor any injury to passengers on board.

[Translation]

Rehabilitation of Displaced Persons

3407. SHRI RAM BADAN: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government are aware that the Adivasis who were displaced on account of the construction of a dam on the confluences of the two tributaries Taba and